

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**CP (IB) No. 39/7/HDB/2023**

**AND**

**IA (IBC) 1336/2023 & IA (IBC) 633/2024 in CP (IB) No. 39/7/HDB/2023**

u/s. 7 of IBC, 2016

**IN THE MATTER OF:**

Indian Renewable Energy

Development Agency Limited (IREDA)

**...Financial Creditor**

**AND**

M/s. Vamshi Rubber Limited

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)**

**SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**O R D E R**

Learned Counsel Mr Amir Bavani, for the petitioner present physically.

Learned Counsel Mr N Kumaraswamy, for respondent present physically.

Call on 06.05.2024.

**IA (IBC) 1336/2023**

Call on 06.05.2024.

**IA (IBC) 633/2024**

Call on 06.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**